

**LOK SABHA**

**UNSTARRED QUESTION No. 1572**

**TO BE ANSWERED ON THE 3<sup>rd</sup> MAY, 2016**

**Quality of Indian Drugs**

†1572. SHRI KUNWAR PUSHPENDRA SINGH CHANDEL

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether many Indian drug samples have failed in safety and quality tests in other countries and these drugs have been banned by the countries concerned, if so, the details thereof along with the action taken by the Government in this regard; and
- (b) whether the Government has any plan to control the quality drugs manufactured in the country, if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)**

- (a)&(b)        Drugs exported have to comply with the quality requirements of the importing country. The importing country may take samples of such drugs for test or analysis. Occasional reports of failure to meet the specifications are reported from overseas regulatory agencies. Such quality failures are referred to concerned state authorities for taking appropriate action under the provisions of Drugs and Cosmetics Rules, 1945.